

(10)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

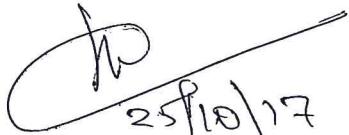
APPLICATION NUMBER :

PETITION NUMBER : CP/541/ (IB)/2017

NAME OF THE PETITIONER(S) : L & T FINANCE LTD

NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P R VANDHNA for Anuadha Krishnan	Counsel for Respondent	ghk
2)	R. Vora Shankar	Counsel for Petitioner	 25/10/17

ORDER

Counsels for both the parties are present and submitted that the efforts are being made to settle the claim and prayed for time. At request, time is enlarged. Put up on **06.11.2017 at 10.30 A.M.**

-Sd/-
MEMBER (TECHNICAL)
ghk

-Sd/-
MEMBER (JUDICIAL)